

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3590
TO BE ANSWERED ON WEDNESDAY, THE 8TH AUGUST, 2018**

MPLAD FUND FOR SWACHH BHARAT ABHIYAN

3590. SHRIMATI NEELAM SONKER :

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the percentage of total sanctioned fund proposed to be spent from MPLAD fund for Swachh Bharat Abhiyan of the Government;**
- (b) whether the Government proposes to purchase trolleys equipped with pumps for cleaning of septic tanks of the toilets constructed by the Government in urban unauthorised colonies and rural areas under Swachh Bharat Abhiyan from MPLAD funds;**
- (c) if so, the details thereof including the provisions in this regard in MPLAD guidelines along with the amount of the funds proposed to be spent in this regard;**
- (d) whether there is any proposal by the Government to make amendment in the rules of MPLAD to purchase garbage vehicles for collecting garbage under Swachh Bharat Abhiyan; and**
- (e) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAY GOEL)

- (a) : Guidelines on Members of Parliament Local Area Development Scheme (MPLADS) provide for convergence of MPLADS with Central Government Schemes including Swachh Bharat Abhiyan. As per Guidelines, honourable MPs can recommend augmentation of funds for works under Swachh Bharat Abhiyan out of his MPLADS funds indicating the geographical area and the amount recommended.**

(b) to (e): The Guidelines permit purchase of Garbage collection and night soil disposal Systems, earth movers including vehicles for local bodies. However, execution of works in unauthorized colonies are prohibited under MPLADS.
